

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF AMIRA PURE FOODS PVT LTD**

1.	NAME OF CORPORATE DEBTOR	Amira Pure Foods Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20 th December, 1993
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	CIN: U74899DL1993PTC056536
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office: B-I/E-28, Mohan Cooperative Industrial Estate, New Delhi-110044 Manufacturing Facility: 21 st Milestone, Pataudi Road, Harsaru District, Gurgaon-123505, Haryana
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	17.02.2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17.02.2020 (By Order of Hon'ble NCLT, New Delhi Bench-VI in C.A.134/C-VI/ND/2019 in CP No.IB-846/ND/2018)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Akash Shinghal Address: Khandelwal Jain & Co., Chartered Accountants, G-8 & 9, Hans Bhawan, BSZ Marg, ITO, New Delhi – 110002 Email: akash@kjco.net , amira.cirp@gmail.com Tel No.: +91-9868145676, 011-23370091 Reg No.: IBBI/IPA-001/IP-P00137/2017-18/10279
9.	LAST DATE FOR SUBMISSION OF CLAIMS	18.03.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal New Delhi Bench-VI has ordered the commencement of liquidation of Amira Pure Foods Pvt Ltd on 17.02.2020 under section 33 of the Code.

The stakeholders of Amira Pure Foods Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 18.03.2020, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19.02.2020
Place: New Delhi



Akash Shinghal
Liquidator
Reg. No.: IBBI/IPA-001/IP-P00137/2017-18/10279